

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2208
ANSWERED ON - 19/03/2025

PM-AJAY IN HIMACHAL PRADESH

2208. DR SIKANDER KUMAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of beneficiaries benefited under Centrally Sponsored Scheme Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY) during last two years in Himachal Pradesh;
- (b) whether Government has launched any portal to review the progress and implementation of project, if so, the details thereof; and
- (c) whether Government has made any strategy to increase new components for ensuring integrated development of Scheduled Caste dominated villages across the country?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) is a Centrally Sponsored Scheme being implemented since 2021-22. The Scheme has three components namely (i) 'Adarsh Gram', (ii) 'Grants-in-aid for District/State-level Projects for Socio-Economic betterment of Scheduled Caste(SC) Communities' and (iii) 'Hostel'

Under Adarsh Gram Component of PM-AJAY, so far 450 villages have been identified out of which 330 villages have been declared Adarsh Gram. Under GIA component, during the last two years, 7 projects have been approved for 4,800 beneficiaries.

(b) Dedicated portals for the PM-AJAY scheme are in place for real-time monitoring and implementation of the scheme. States and Union Territories (UTs) submit applications online and upload utilization and completion certificates on the portal. Sanction letters are also uploaded, and details of funds released to the States and UTs are accessible on the online portal under the PM-AJAY scheme.

(c) Adarsh Gram component of PM-AJAY is already being implemented for integrated development of Scheduled Caste dominated villages across the country.
